



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10.07.2023

### NOTICE

Please take notice that the following matter adjourned in the Court-IV. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) No. 102 of 2022 & I.A. No. 2887, 2888 of 2022 & 1835 of 2023	A.P Refinery Pvt. Ltd & Ors. Vs. AARKAY Chemicals Pvt. Ltd. & Ors.  <b>With</b>	<b>07.07.2023</b>	<b>26.07.2023</b>
2.	Contempt Case (AT) No. 13 & 14 of 2022 in Comp. App. (AT) No. 394 of 2017 & 55 of 2018	AAR KAY Chemicals Pvt. Ltd. & Ors. Vs. A.P. Refinery Pvt. Ltd. & Ors.	<b>07.07.2023</b>	<b>26.07.2023</b>

By order of Hon'ble Chairperson

-Sd/-

Registrar